

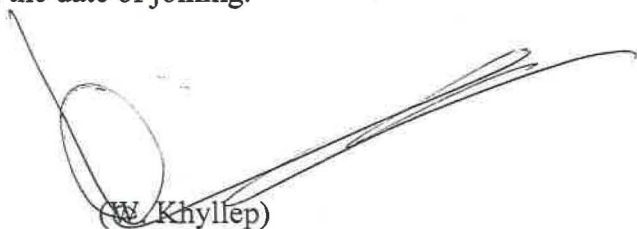
**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 11th August, 2020.

No. LJ(A) 79/2000/Pt.V(A)/56- For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, read with paragraph 5 of the Sixth Schedule to the Constitution of India, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint the Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, East Jaintia Hills District, Khliehriat and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders respectively invest the Chief Judicial Magistrate with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the East Jaintia Hills District, Khliehriat with effect from the date of joining.



(W. Khyllep)
Commissioner & Secretary to the Govt of Meghalaya,
Law Department..

Memo. No. LJ(A) 79/2000/Pt.V(A)/56-A

Dated, Shillong the 11th August, 2020.

Copy to :-

1. P.S. to Minister, Law for information of Hon'ble Minister.
2. The Advocate General, Meghalaya.
3. The Additional Advocate Generals, Meghalaya.
4. The Registrar General, High Court of Meghalaya, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The District & Sessions Judge, East Jaintia Hills District, Khliehriat.
7. The Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat.
8. The Judicial Magistrate First Class, Khliehriat.
9. The Director General of Police, Meghalaya, Shillong.
10. Deputy Commissioner, East Jaintia Hills District, Khliehriat
11. The Superintendent of Police, East Jaintia Hills District, Khliehriat.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Government Pleader/ Public Prosecutor, East Jaintia Hills District, Khliehriat.
14. Treasury Officer, East Jaintia Hills District, Khliehriat.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Law (B) Department.
17. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web site.
18. Guard file.



By Order etc.,

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.